NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL,HELD ON 04/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

.APPLICATION NUMBER

:

PETITION NUMBER

: TCP/36/2016

NAME OF THE PETITIONER(S)

: G.L. Consultants Pvt Ltd

NAME OF THE RESPONDENT(S)

: Q A Software India Pvt Ltd and 5 others

UNDER SECTION

:397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) Keerthi Krishna For T.K. Bhaska Coursel for Petitioner

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2) NAVIEN KUMAR MURTHE

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ORDER

Counsel for petitioner present and stated that the senior counsel could not attend before the Tribunal today due to personal inconvenience. Counsel for respondent called but was absent. Counsel for petitioner prayed for time to make submissions in regard to suggesting the name of the Mediator for the purpose of settlement. Time is extended at request. Put up on 17.01.2018.

(S VIJAYARAGHAVAN) Member (Technical) (K ANANTHA PADMANABHA SWAMY)
Member(Judicial)